

Notification of the Ministry of Personnel, Public Grievances and Pensions.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK) : Sir, I lay on the Table, under Sub-section (2) of Section 3 of the All India Services Act, 1956, a copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 779 (E) dated the 22nd November, 2002, publishing the All India Services (Commutation of Pension) Amendment Regulation, 2002. [Placed in Library. See No. LT-7664/03].

Report and Accounts (2001-02) of the Carpet Export Promotion Council NOIDA and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDAR. PATIL), Sir, I lay on the Table:—

(a) Annual Report and Accounts of the Carpet Export Promotion Council NOIDA, for the year 2001-2002, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Council.

Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No LT. 7767/03].

Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI SUMITRA MAHAJAN): Sir, I lay on the Table, under clause (1) of article 151 of Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2002 (No. 5 of 2003) Union Government (Commercial) Public Sector Undertaking—Telecommunications Sector. [Placed in Library. See No LT. 7668/0].